

Mr. Speaker: Next question. At least during the Question Hour I expect hon. Members to stick to their seats.

Shri Hari Vishnu Kamath: I was displaced by my Colleague, because I came late, Sir.

Commission on Administrative Reforms

*424. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to set up a high-powered Commission to examine the administrative set-up and suggest reforms;

(b) if so, the composition, broadly speaking, of the said Commission;

(c) its terms of reference; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (d). It is not proposed to set up a Commission, but it is proposed, for the present, to create a Department of Administrative Reforms in the Ministry of Home Affairs and to entrust it with the responsibility for having action taken on past recommendations and conclusions, and for taking the initiative generally in promoting administrative improvements in the interests of efficiency, economy and integrity. The Department will also prepare the ground for a further systematic inquiry into the administrative system.

Shri Hari Vishnu Kamath: Is it not a fact that the Minister's predecessor, Shri Lal Bahadur Shastri who now seems to be the *de facto*, though not *de jure*, Deputy Prime Minister...

Mr. Speaker: What has it to do with the question?

Shri Hari Vishnu Kamath: . . . promised at a meeting of the Consultative Committee of the Home Affairs Ministry six months or so ago and repeated that assurance at a Press Conference also, to the effect that he was

contemplating the setting up of an administrative reforms commission on the lines of the Hoover Commission in the United States and, if so, has that assurance been given the go-by by his successor?

The Minister of Home Affairs (Shri Nanda): The answer does not contradict that assurance at all; it paves the way for such a Commission.

Shri Hari Vishnu Kamath: Is it not a fact that he said so?

Mr. Speaker: He says that this does not contradict that assurance but rather paves the way for its implementation.

Shri Hari Vishnu Kamath: Is it not a fact that the administrative machinery which we inherited from the British has depreciated and deteriorated during the last fifteen years and is now creaking badly and, if so, in order to gear it up to the tasks of modern welfare State what are the ways and means the hon. Minister has in mind?

Mr. Speaker: Only the last portion need be answered.

Shri Nanda: The situation in this respect is continuously under review; there is the department for organisation and methods which keeps an eye on the working of the administrative machinery, there are committees which have already made recommendations and those recommendations are being implemented.

Shri Maheswar Naik: How many committees on administrative reforms have so far been set up since Independence and how many recommendations have been implemented?

Shri Nanda: It is difficult to produce a list of all the committees and those recommendations.

Shri Bhagwat Jha Azad: How does the Government expect, that it would be possible for the administration

which has been much responsible for corruption—I mean the administrative procedure—to indicate the same, when, in the past, they have not been able to do so?

Shri Nanda: It is wrong to assume that the administration is corrupt throughout.

Shri Bhagwat Jha Azad: I said the majority; I did not say the whole. I want an answer to that question.

Mr. Speaker: Not in this manner.

Shri Bhagwat Jha Azad: Then I also do not expect an answer in that manner.

Mr. Speaker: When the Member puts a question, there ought not to be anger manifest in that.

Shri Bhagwat Jha Azad: It is not anger. (*Interruption*). I cannot bring a smile for such answers which are not clear and distinct but only evasive.

Mr. Speaker: Then at least if smile is not there, anger should not also be there.

Shri Bhagwat Jha Azad: You should not read anger in my face. It is not there. I also read sometimes anger in your face.

Mr. Speaker: I do not expect him to give me a smile but I cannot tolerate anger.

Shri Bhagwat Jha Azad: If you can read anger in my face, I can also read anger in your face. (*Interruption*).

Mr. Speaker: Certainly he does read anger in my face when I call him!

Shri Bhagwat Jha Azad: I do not. But you should not also read anger in my face.

Mr. Speaker: I cannot understand how this controversy can end. (*Interruption*).

Shri Nanda: I wonder why the hon. Member resents it. I had said it was wrong to assume that the whole machinery is corrupt. I think that was a clear answer.

WRITTEN ANSWERS TO QUESTIONS

Expansion of Foreign Oil Companies

*425. { Shri Dinen Bhattacharya:
Dr. U. Misra;
Dr. Ranen Sen;
Shri Yashpal Singh;
Shri P. C. Borooah:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the question of giving permission to foreign oil companies in India to expand their refinery capacity has been considered by Government; and

(b) if so, the result thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). The private sector refineries have already been permitted to operate at the maximum capacities available with them, and no further expansion appears to be called for.

Convention of Honorary Magistrates

*426. { Shri Dhaon:
Shri Bishanchander Seth:
Shri B. P. Yadava;
Shri P. R. Chakraverti:
Shri Ram Harkh Yadav;
Shri Bibhuti Mishra:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a convention of Honorary Magistrates was held in New Delhi on the 4th February, 1964;

(b) if so, how many countries from abroad participated in it;